

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

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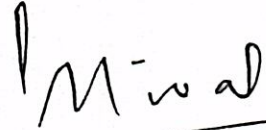
ORDER

No: 818

Dated: 05.02.2011

In the interest of administration Mr. Vishaish Kumar Parihar, Chief Judicial Magistrate, Leh and Mr. Mehraj-ud-Din Sofi, Chief Judicial Magistrate, Kargil, shall swap their places of posting.

By Order



5.2.2011

(J. R. Kotwal)

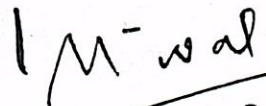
Registrar General

No:- 12676-76/GS

Copy to the:-

Dated:- 05-02-2011

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
.....for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
.....for information.
5. Principal District and Sessions Judge Leh/Kargil,
.....for information and necessary action.
6. Chief Judicial Magistrate, Leh/Kargil,
.....for information and immediate compliance.
7. Incharge NIC, for uploading on website.
8. Office file.



5.2.2011

Registrar General